

**COURT-I**

In the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal Nos. 74 & 102 of 2015**

**Dated : 07<sup>th</sup> September, 2016**

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member

**Appeal No. 74 of 2015**

**In the matter of :**

Meghalaya Power Distribution Corporation Ltd. ...Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghu Vamsy for R-1  
Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit for R-2

**Appeal No. 102 of 2015**

**In the matter of :**

Byrnihat Industries Association ...Appellant(s)

Versus

Meghalaya State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghu Vamsy for R-1  
Mr. Sakie Jakharia for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing  
on **04.10.2016**.

(I. J. Kapoor)  
Technical Member  
ts/jps

(Justice Ranjana P. Desai)  
Chairperson